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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 20.02.2001

CP No. 18/1997 (OA No. 62/1986)

1. Purshottam Das s/o Shri Pooram Chand, Painter Gr.III, C&W Depot, Ajmer.
2. Man Singh s/o Shri Umrao Singh, Fitter Gr.I, C&W Depot, Ajmer.
3. Kewal Krishan Sharma s/o Shri Roshan Lal, Fitter Gr.I, C&W Depot, Ajmer.
4. Aziz Khan s/o Usman Khan, Fitter Gr.II, C&W Depot, Ajmer.
5. Mangilal s/o Shri Peerulal, Pipe Fitter, C&W Depot, Ajmer.
6. Madan Mohan s/o Shri Mithanlal Sharma, Pipe Fitter, C&W Depot, Ajmer.
7. Jagdish Pd s/o Shri Bhagwan Das, Pipe Fitter, C&W Depot, Ajmer.
8. Kishan Singh S/o Shri Chagan Singh, Fitter Gr.I, C&W Depot, Ajmer.
9. Tulsiram s/o Shri Gulab Chand, Fitter Gr.III, C&W Depot, Ajmer.

.. Petitioners

Versus

1. Shri S.D.Kimaye, Divisional Railway Manager, Western Railway, Ajmer.

.. Respondents

Mr. N.K.Gautam, counsel for the petitioners

Mr. U.D.Sharma, counsel for respondent.

CORAM:

Hon'ble Mr. Justice B.S.Raikote, Vice Chairman

Hon'ble Mr. N.P.Newani, Administrative Member

Order

Per Hon'ble Mr. Justice B.S.Raikote, Vice Chairman

It is brought to our notice that the order dated 30.7.1986 in

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this Contempt Petition (Ann.CP/1) had already been stayed by Hon'ble the Supreme Court vide judgment and order dated 16.8.2000 in Petition for Special Leave to Appeal (Civil) No. 16135-16136 of 1999 vide Ann.R1. In this view of the matter, this Contempt Petition cannot be proceeded with. Accordingly, we pass the order as under:-

The Contempt Petition is closed and consigned to record. If need be, it is open to the applicants to file fresh Contempt Petition after the disposal of the matter by Hon'ble the Supreme Court, in accordance with law.

  
(N.P.NAWANI)

Adm. Member

  
(B.S.RAIKOTE)

Vice Chairman